

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 29

Dated Guwahati, the 23rd May, 2016

In supersession of all previous Orders / Notifications constituting Committees, Hon'ble the Chief Justice has been pleased to constitute / re-constitute the following Committees of Hon'ble Judges:-

SL NO.	NAME OF THE COMMITTEE	NAMES OF THE HON'BLE JUDGES / MEMBERS	SECRETARY
01.	Administrative Committee.	Hon'ble the Chief Justice Hon'ble Mr. Justice Hrishikesh Roy Hon'ble Mr. Justice A.K. Goswami Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Dr.(Mrs.) Justice Indira Shah	Registrar General
02.	Financial Affairs & Budget Committee.	Hon'ble Mr. Justice Hrishikesh Roy Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice Suman Shyam	Registrar (Admn.) to be assisted by DR (Finance)
03.	Committee for transfer of Judicial Officers.	Hon'ble Mr. Justice Hrishikesh Roy Hon'ble Mr. Justice A.K. Goswami	Registrar (Vigilance)
04.	Committee for dealing with all matters relating to Officers and Staff of the High Court Principal Seat and Outlying Benches to deal with following matters: a) Promotion & ACP of Officers and Staff. b) All matters relating to ACRs of Officers and staff. c) Staff Welfare.	Hon'ble Mr. Justice Hrishikesh Roy Hon'ble Mr. Justice N. Chaudhury Hon'ble Mr. Justice Suman Shyam	Registrar (Estt.)
05.	Committee for Judicial Education and Training	Hon'ble Mr. Justice Hrishikesh Roy Hon'ble Mr. Justice Manojit Bhuyan Hon'ble Mr. Justice Suman Shyam	Sri R. A. Tapadar, OSD & Officiating Jt. Director, Assam Judicial Academy.
06.	Committee to monitor the construction of the building and infrastructure development etc., of Judicial Academy, Assam.	Hon'ble Mr. Justice Hrishikesh Roy Hon'ble Mr. Justice Suman Shyam Hon'ble Mr. Justice (Retd.) A.C. Upadhyay, Director, Judicial Academy, Assam	Sri R. A. Tapadar, OSD & Officiating Jt. Director, Assam Judicial Academy.

23/5/16

07.	Committee for Centralized Recruitment for Officers & Staff of Subordinate Judiciary and all Benches of the High Court.	Hon'ble Mr. Justice A.K. Goswami Hon'ble Mr. Justice N. Chaudhury Hon'ble Mr. Justice Suman Shyam	Registrar (Admn.) To be assisted by Joint Registrar (Recruitment)
08.	Library Committee (c) for all the High Court Benches; (d) for all the District Courts including Family Court etc.	Hon'ble Mr. Justice Hrishikesh Roy Hon'ble Mr. Justice A.K. Goswami Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice Manojit Bhuyan Hon'ble Mr. Justice M. Zothankhuma Hon'ble Mr. Justice Suman Shyam	Registrar(Judicial) to be assisted by Librarian-cum- Research Officer (LRO)
09.	Committee to monitor implementation of Action Plan for disposal of cases in Subordinate Courts, etc.	Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice N. Chaudhury Hon'ble Mr. Justice Suman Shyam	Registrar (Judicial)
10.	Committee to examine the continued utility of all Judicial Officers under the jurisdiction of the Gauhati High Court, on attaining the age of 50/55/58 years	Hon'ble the Chief Justice Hon'ble Mr. Justice Hrishikesh Roy Hon'ble Mr. Justice Manojit Bhuyan Hon'ble Mr. Justice Suman Shyam	Registrar (Vigilance)
11.	Committee to examine contribution of Gauhati High Court in development of Law.	Hon'ble Mr. Justice A.K. Goswami Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice M.R. Pathak Hon'ble Mr. Justice Manojit Bhuyan	Registrar (Judicial)
12.	Rule Committee under Section 123 of the CPC	Hon'ble Mr. Justice A.K. Goswami Hon'ble Mr. Justice P.K. Phukan Dist. & Sessions Judge, Kamrup, Guwahati. Shri G.N. Sahewalla, Senior Advocate. Shri Hari Kanta Deka, Senior Advocate	Registrar (Judicial)
13.	Rule Committee for all other Rules	Hon'ble Mr. Justice A.K. Goswami Hon'ble Mr. Justice Nishitendu Chaudhury	Registrar (Vigilance)
14.	Committee to look/re-examine into the existing statutory rules dealing with the appointment of staff in the Gauhati High Court as well as in the subordinate Courts under the jurisdiction of the Gauhati High Court.	Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice Paran Kumar Phukan Hon'ble Mrs. Justice Rumi Kumari Phukan	Registrar (Admn.) to be assisted by the Joint Registrar (Recruitment)

23.5.16

15.	Committee to complete the process of selection of Chairperson and Members of Foreigners Tribunals in Assam.	Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mrs. Justice Rumi Kumari Phukan	Registrar (Judicial)
16.	Committee to monitor and look into the functioning of Juvenile Justice Boards in respect of the states of Assam, Nagaland, Mizoram and Arunachal Pradesh.	Hon'ble Dr.(Mrs.) Justice Indira Shah Hon'ble Mr. Justice Nishitendu Chaudhury Hon'ble Mr. Justice M.R. Pathak	Registrar (Judicial)
17.	Committee for consideration of Shetty Commission's Recommendations on Revision of Pay Scale etc. of Pay Scale etc. of the Subordinate Courts' Staff of Assam.	Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice Manojit Bhuyan Hon'ble Mr. Justice M. Zothankhuma	Registrar (Judicial)
18.	Mediation Monitoring Committee.	Hon'ble Mr. Justice Hrishikesh Roy Hon'ble Mr. Justice Manojit Bhuyan Hon'ble Mr. Justice Suman Shyam	Registrar (Admn.)
19.	Committee for recruitment of supporting staff of Foreigners Tribunal, Assam.	Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice Paran Kumar Phukan	Registrar (Judicial)
20.	Committee to monitor the Daily Work Done Activity of the Judicial Officers of the Sub-ordinate Courts of the State of Assam.	Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice Suman Shyam Hon'ble Mr. Justice Paran Kumar Phukan	Registrar (Judicial)
21.	Public Interest Litigation Committee.	Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice M.R. Pathak Hon'ble Mr. Justice Manojit Bhuyan	Registrar (Judicial)

22.	Committee to examine the matter regarding criteria for assessment of work done by the Officers of the Assam, Nagaland, Mizoram & Arunachal Pradesh Judicial Service as well as the modification of the ACR formats for the Judicial Officers of all the States under the jurisdiction of Gauhati High Court (as per Full Court Resolution dated 13.10.2015 against Agenda Item No. 2.)	Hon'ble Mr. Justice N. Chaudhury Hon'ble Mr. Justice Suman Shyam	Registrar (Judicial)
23.	Committee to supervise the separation of judiciary in the State of Nagaland and Arunachal Pradesh.	Hon'ble Mr. Justice A.K. Goswami Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice Suman Shyam	Sri R.A. Tapadar, OSD & Officiating Jt. Director, Assam Judicial Academy.
24.	Committee for Complaints against Sexual Harassment for all High Court Benches.	Hon'ble Mrs. Justice (Dr.) I. Shah Smt. Rakhi S Choudhury, Advocate Dr. Shabeena Yasmin Saikia, Asst. Prof., Deptt of Sociology, Gauhati University Sri K.C. Bhattacharjee, Dy. Registrar Smt. Dolly Devi, Asstt. Registrar Smt. Panchai Sarma, Admn. Officer(J), Establishment Section	Smt. Dolly Devi, Asstt. Registrar
25.	Committee to consider all matters relating to establishment of a Museum in the Principal Seat of Gauhati High Court	Hon'ble Mr. Justice A.K. Goswami Hon'ble Dr.(Mrs.) Justice Indira Shah Hon'ble Mr. Justice M.R. Pathak	Registrar General
26.	Information and Communication Technology Committee	Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice Manojit Bhuyan Hon'ble Mr. Justice Suman Shyam	Registrar (IT) To be assisted by Jt. Registrar (PM & P)
27.	Committee for publication of an Annual Report for the High Court and for preparation of Vision Statement for High Court and District Court.	Hon'ble Mr. Justice A.K. Goswami Hon'ble Mr. Justice L.S. Jamir Hon'ble Mr. Justice Manojit Bhuyan	Jt. Registrar (PM&P) & Shri R.A. Tapadar, OSD

23/5/16

28.	Committee to look after the affairs of the Law Research Institute.	Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice M.R. Pathak Hon'ble Mr. Justice M. Zothankhuma	Registrar (Estt.)
29.	Committee for Implementation of National Court Management System.	1. Hon'ble Mr. Justice Ujjal Bhuyan 2. Hon'ble Mr. Justice Manojit Bhuyan 3. Director, Judicial Academy, Assam 4. Registrar General, Gauhati High Court 5. Member-Secretary, Assam State Legal Services Authority 6. Central Project Co-ordinator, Gauhati High Court 7. Chief Engineer, PWD (Bldg.), Assam 8. Director, Assam Institute of Management 9. Technical Director, NIC, Assam State Centre-cum-E-Courts Project Co-ordinator, Assam.	Registrar (Judicial)
30.	District Sub-Committee for effective integration of National Court Management Systems and State Court Management Systems.	1. Portfolio Judge of the respective District 2. District Judge 3. Deputy Commissioner 4. District Informatics Officer	District Judge of the concerned district will be the Secretary and will coordinate with Registrar (Judicial)
31.	Arrear Committee	Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice N. Chaudhury Hon'ble Mr. Justice Paran Kumar Phukan	Registrar (Judicial)
32.	Committee to supervise and monitor the progress made by the States in regard to the compliance with the directions of the Supreme Court of India in Criminal Appeal No. 652 / 2012.	Hon'ble Mr. Justice Manojit Bhuyan Hon'ble Mr. Justice Paran Kr. Phukan	Registrar (Judicial)
33.	Committee for examining the matter of Assured Career Progression (ACP) and functional scale to the officers of Assam Judicial Service, Nagaland Judicial Service, Aizawl Judicial Service and Arunachal Pradesh Judicial Service	Hon'ble Mr. Justice N. Chaudhury Hon'ble Mr. Justice Paran Kr. Phukan	Registrar (Vigilance)

4/23/5716

34.	Committee for monitoring the implementation of the resolutions adopted in the Chief Justices' Conferences	Hon'ble the Chief Justice Hon'ble Mr. Justice Hrishikesh Roy	Registrar (Vigilance) To be assisted by R.A. Tapadar, OSD
35.	Committee for Buildings & Infrastructure	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Arup Kr. Goswami 2. Hon'ble Mr. Justice Ujjal Bhuyan 3. Hon'ble Mr. Justice Suman Shyam <p style="text-align: center;">MEMBERS</p> <ol style="list-style-type: none"> 4. Chief Secretary of the respective States 5. Secretary/Senior-most Secretary of the Department of Finance of the respective States. 6. LR & Secretary, Judicial Department of the respective States. 7. Chief Engineer, PWD, (Bldg.), of the respective States. <p><i>(Officials indicated at Sl. No. 4 to 7 will remain present as and when issues concerning the respective States are taken up)</i></p> <p><i>This Committee shall also monitor and look into the various projects pertaining to the High Court and its Outlying Benches. However, any urgent matter or issue which is otherwise not related to the officials at Sl. No. 4 to 7, may be placed before Hon'ble the Chief Justice through JAD and Portfolio Judge.</i></p>	Registrar (Admn.) To be assisted by Jt. Registrar (PM&P)
36.	District Committee for Building & Infrastructure	<ol style="list-style-type: none"> 1. Hon'ble Portfolio Judge of the concerned District. 2. District Judge. 	-
37.	Committee for Recruitment of Judicial Officers including the promotion of Judicial Officers of all States	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Hrishikesh Roy. 2. Hon'ble Mr. Justice A.K. Goswami. 3. Hon'ble Mr. Justice Ujjal Bhuyan 	Registrar (Vigilance) -cum-I/C. Recruitment Cell To be assisted by Joint Registrar (Recruitment)
38.	Committee for the utilization of funds under the 14 th Finance Commission	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Hrishikesh Roy 2. Hon'ble Mr. Justice A.K. Goswami 3. Hon'ble Mr. Justice Ujjal Bhuyan <p style="text-align: center;">MEMBERS</p> <ol style="list-style-type: none"> 4. Mr. Prabir Kr. Dutta, IAS (Retd.), former Chief Secretary to the Govt. of Assam 5. Kodathumuriyil Verghese Fapen, IAS, Addl. Chief Secretary to the Govt. of Assam, Planing & Development Deptt. 6. Mr. Ravi Kota, IAS, Commissioner & Secretary to the Govt. of Assam, Finance Department. 7. Mr. P.K. Saikia, LR & Secy. to the Govt. of Assam, Judicial Deptt. 8. Mr. Pranjal Das, Dist. & Sess. Judge, 	Registrar (Admn.) to be assisted by Joint Registrar (PM&P)

AN
25/5/16

		Kamrup (Amingaon) 9. Chief Engineer, PWD (Building), Assam. N.B. For any matter / issue relating to the implementation of 14 th Finance Commission Award, which is otherwise not related to the officials at Sl. No. 4 to 9, shall be placed before Hon'ble the Chief Justice through the other Hon'ble members indicated at Sl. Nos. 1 to 3.	
39.	Guest House Management Committee	Hon'ble Mr. Justice Ujjal Bhuyan	Registrar (Admn.) to be assisted by Joint Registrar (Protocol)
N.B. Hon'ble the Chief Justice will be the Chairman of all Committees,			

By Order,
Sd/- H.K. Sarma,
REGISTRAR GENERAL

Memo No. HC. III - 23/ 2013/ 1330-40 / G, Dated 23.05.2016
Copy to:-

- 1) The Registrar (_____), Gauhati High Court, Guwahati for information and necessary action.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl for information.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for information.
- 4) The Joint Registrar (_____), Gauhati High Court, Guwahati for information.
- 5) The O.S.D. Gauhati High Court for information and necessary action.
- 6) The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun for information.
- 7) The Deputy Registrar (_____), Gauhati High Court, Guwahati for information.
- 8) The Asstt. Registrar (_____), Gauhati High Court, Guwahati for information.
- 9) The System Analyst, Gauhati High Court, Guwahati. *He is to upload this Notification in the website of Gauhati High Court.*
- 10) The P.S. to Hon'ble Mr./Dr.(Mrs.)/Mrs. Justice _____ Gauhati High Court, Guwahati for information.
- 11) The C.A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL